

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

58

C.S.P No. 912/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: High Street Accounting Services Pvt. Ltd.

230 to 232

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	mls khushboo Shah Rajani ilb MDP & Partners	Advocat for Applicant.	

ORDER

CSP No. 870/230-232/NCLT/MB/MAH/2017

CSP No. 912/230-232/NCLT/MB/MAH/2017

Counsel for the Petitioner is present.

At request of the Petitioner's Counsel, list this matter on **01.11.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)